

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO.1005/90 & M.A.NO. 431 of 1992.

between

Dated: 29.5.1992.

Ch. Balavenkat Reddy

...

Applicant/Respondent
in M.A. on the file of
the Tribunal

And

1. Union of India per General Manager, S.C.Railway, Rail nilayam, Secunderabad
2. Senior Divisional Personnel Officer, South Central Railway, Divisional Office (Personnel Branch) Guntakal.
3. Divisional Commercial Superintendent, South Central Railway, Guntakal

...

Respondents/Applicants
1 to 3 in the MA on the

file of the Tribunal.

S: P. Panduranga Chari, Q.M.

: Sri. G. Ramachandra Rao.

: Sri. N.V. Ramana, SC for Railways.

Counsel for the Applicant
Counsel for the Respondents

CORAM:

Hon'ble Mr. R. Balasubramanian, Administrative Member
Hon'ble Mr. C.J. Rey, Judicial Member.

The Tribunal made the following order:-

There is an MA.431/92 in OA 1005/90 filed by the respondents with a prayer to vacate the stay which was granted on 11.12.1990, in which the applicant was directed to be continued without reversion. When this matter came up for hearing, Mr. Panduranga chari reported that his counsel is out of station and wants time after 15th June, 92. For this Mr. Rajeswara Rao was vehemently opposing on the ground that the applicant is continuing in service because of the interim order granted by this Tribunal and the petition should be disposed of.

In view of the facts that the learned counsel for the applicant is not in town, we are inclined to grant time up to 8.6.92. List the case along with MA for final hearing on 8.6.92.

The stay granted earlier on 11.12.90 shall stand automatically vacated if interim order is not extended on that day specifically by way of written orders.

Deputy Registrar (Judicial)

Copy to:-

1. General Manager, South Central Railway, Union of India, Railnilayam, Secunderabad.
2. Senior Divisional Personnel Officer, South Central Railway, Divisional Office (Personnel Branch) Guntakal.
3. Divisional Commercial Superintendent, South Central Railway, Guntakal
4. One copy to Sri. G. Ramachandra Rao, advocate, CAT, Hyd.
5. One copy to Sri. N.V. Ramana, SC for Railways, CAT, Hyd.
6. One spare copy.

Rsm/-

O.A. 1005790 + M.A. 4131/92

TYPED BY

COMPARED

CHECKED BY

APPROVED BY

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 29/8/1992.

ORDER / JUDGMENT

R.A./C.A./M.A. No.

in

O.A. No.

1005790 + M.A. 4131/92

T.A. No.

(W.P. No.)

Admitted and interim directions
issued

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

